



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH

ORDER SHEET

536

of 2004

Original Application No. .... 536 of 2004  
Applicant(s) B. S. Nair .... Respondent(s) 2nd Com. of Indiaserv....  
Advocate for Applicant(s) M/s. K. N. Pardha .... Advocate for Respondent(s) ....  
B. Mohanty  
G. C. Swain

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>D.P.O. of M.S.O. filed. For Registration. <u>on memo</u></p> <p><i>DR</i> 09.08.04</p> <p><i>DR</i> 09.08.04</p> <p><i>DR</i> 09.08.04</p>	<p>REGISTER</p> <p><i>DR</i> 09.08.04 Dy. Registrar</p> <p>01. Order dt. 10.08.04</p> <p>On the prayer of Mr. K. N. Pardha, Ld. Counsel for the petitioner who seeks permission to withdraw this O.A. with liberty to file a better one, the O.A. is disposed of as withdrawn with permission to file a better one if so advised.</p>
<p>For Admonish - Copy served. <u>on memo</u></p> <p><i>DR</i> 09.08.04</p> <p><i>DR</i> 09.08.04</p>	<p>Vice-Chairman</p> <p><i>DR</i> 09.08.04</p> <p>Member (T)</p>

Copy of order off. 10/8/04 issued  
to the Petition. Counsel.

DR  
10/8/04

DR  
10/8/04